

interceptor boat bearing No.GJ-MP12-05 was provided to the State Government of Gujarat as part of 204 interceptor boats provided to Coastal States/Union Territories during the Phase-I of the Coastal Security Scheme. The crew and Police personnel of all the marine boats are trained by the Indian Coast Guard.

(d) and (e) The boat No.GJ-MP12-05 was out of commission during the period from 20.11.2012 to 03.10.2013, *i.e.*, 10 months and 13 days due to engine related critical defects. During this period, patrolling was carried out by another 12 Ton and 5 Ton boats. An Annual Maintenance Contract has also been signed with M/s. GSL & M/s. GRSE for the maintenance of the marine boats till 31.03.2016.

Release of NDRF to Odisha

2726.SHRI A.V. SWAMY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the Central assistance given to Odisha from National Disaster Response Fund (NDRF) on account of Phailin which struck the State last year against the damages;

(b) whether ₹399.83 crore is still pending to be disbursed to Odisha; and

(c) the total estimated cost of the damages due to Hudhud in Odisha and by when this amount would be released as Odisha Disaster Response Fund is getting fully exhausted?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) The concerned State Government is required to undertake necessary relief measures in case of natural disasters including cyclone through the funds readily available in the corpus of the State Disaster Response Fund (SDRF) as per norms. In case of a disaster of "severe nature", additional assistance is extended from the National Disaster Response Fund (NDRF) after following the laid down procedure. Financial assistance is towards relief and not for compensation of loss as suffered. Additional expenditure, if any, incurred over and above or on other than approved items/norms, is required to be met by the States from its own resources and not from SDRF/NDRF.

In order to support the affected people of State, an amount of ₹ 1000 crore (₹ 250 cr. from SDRF + ₹ 750 crore from NDRF of account basis) was released to State Government, for carrying out the relief operation.

(b) No additional amount from NDRF is due for release to the State Government of Odisha for the cyclone 'Phailin'.

(c) With regard to Cyclone Hudhud, it is mentioned that the Government of Odisha had submitted a memorandum projecting the demand of ₹ 777.12 crore for cyclone 'Hudhud'. Upon receipt of the memorandum from the State Government of Odisha, an Inter/Ministerial Central Team (IMCT) visited the affected areas of the State from 18th to 20th November 2014 for an on-the-spot assessment of damages caused by the cyclone 'Hudhud'. The matter is under process.

However, in order to support the affected people of the State Government of Odisha, the Government of India had released an amount of ₹ 178.495 crore, in advance, from SDRF on 17th October 2014.

Smuggling of heroin in the country

2727. SHRI PANKAJ BORA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has any report on drug dealers smuggling heroin in the country during last three years;
- (b) if so, whether it is a fact that the smuggling and consumption of heroin has doubled in the last six months;
- (c) if so, the action taken by Government against the drug dealers; and
- (d) the State-wise details of cases registered during the last one year therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) Narcotics Control Bureau (NCB), Ministry of Home Affairs has informed that the data in respect of smuggling are not reported. However, the data relating to seizures of Heroin sourced from different neighbouring countries alongwith the arrested persons during the last three years is furnished:

Country	(Quantity in Kgs.)					
	2011	Persons arrested	2012	Persons arrested	2013	Persons arrested
Pakistan	236.06	17	508.79	34	421.58	18
Afghanistan	60.39	13	Nil	Nil	0.44	02
Nepal	17.95	104	12.25	54	7.85	35
Myanmar	0.135	07	0.815	11	0.83	04